NON-OBSERVATION OF SAFETY MEASURES

520. SHR1 MONORANJAN ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether his Ministry has received any representation regarding the nonobservance of safety measures in Electrical Loco Shed in Bhilai, by the officers and supervisory staff;
- (b) if so, the nature of such representation;
- (c) the steps taken by Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) No such representation has been received by the Railway Ministry;

(b) and (c). Do not arise.

EX-MARTIN LIGHT RAILWAY EMPLOYEES

- 521. SHRI MONORANJAN ROY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether his Ministry have received any representation regarding the grievances of ex-Martin Light Railway Employees;
 - (b) if so, the details thereof; and
 - (c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) Yes.

- (b) The representationists have raised the following points:
 - (i) Appointment in higher grades.
 - (ii) Protection of last pay drawn.
 - (iii) Transfer to Calcutta area.
 - (iv) Fixation of seniority.
 - (v) Provision of quarters.
- (c) The employees of the ex-Martin Light Railways who were screened and found fit have been offered appointments on the various railways. All of them could not be absorbed in the same categories in which they were working in the ex-Light Railways. However, it has been ensured that all these employees got protection of

their former emoluments. As the employees of the ex-Light Railways have been appointed as fresh entrants, their conditions of service for seniority, allotment of quarters etc. will be governed by extant rules applicable to employees of the same categories,

Instructions were issued to the Metropolitan Transport Project (Railways), Calcutta, to consider favourably individual requests for transfer received from the employees of the Light Railways. Some of the employees have already been appointed on transfer in the Project. Individual requests from staff of ex-Light Railways for transfer to Eastern and South Eastern Railways are also being considered sympathetically.

MOVEMENTS OF GOODS BY TURCK

- 522. SHRI NIREN GHOSH: Will the Minister of PETROLEUM AND CHE-MICALS be pleased to state:
- (a) whether the Ministry of Shipping and Transport have submitted any proposal to his Ministry to reconsider the Government's restriction on the movement of goods by trucks over a distance of 500 kilometres; and
- (b) if so, what decision has been taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) and (b) Instructions issued to the State Governments regarding restrictions on the movement of goods by trucks beyond 500 Kms. in consultation with the Ministry of Shipping and Transport are being reviewed by the Government.

SELECTION OF POSTS IN NORTHERN RAILWAY

- 523. SHRI V. VISWANATHA MENON: Will the Minister of RAILWAYS be pleased to state:
- (a) whether he has received any representation regarding the selection for the posts of work study/efficiency Inspectors in Northern Railway Headquarters;
 - (b) if so, the details thereof; and
 - (c) the reaction of Government thereto?